

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No:- 1078 of 2026/RG

Dated:- 15.07.2026

In the interest of administration, Ms. Tabasum, Sub Judge, LRP, High Court Wing, Srinagar is transferred and posted as Joint Registrar Inspection, High Court Wing, Srinagar against the available post.

By Order


(M.K. Sharma)

Registrar General

Dated:- 15.07.2026

No:- 30893-927/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
.....for information.
7. Concerned Officer _____;
..... for information and necessary compliance.
8. Incharge NIC, High Court of J&K and Ladakh, Jammu/Srinagar for information and uploading the same on the High Court website.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
10. Order file


Registrar General